NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

36. IA 221/2022 in C.P. (IB)-1059(MB)/2017

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2022

NAME OF THE PARTIES: **Schweiter Systemtek India Pvt. Ltd.**
APPEARANCE :

RESOLUTION PROFESSIONAL **:** Mr. Rajesh Kumar Mittal
FOR THE CoC **:** Adv. Manaswi Agrawal

Section: 10 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **09.11.2022** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
23.09.2022
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